

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. 3 of 2015 & IA-12 of 2015 in
Appeal No. 317 of 2013

Dated : 13th January, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of :

Odisha Power Transmission Corporation Ltd. ...Petitioner/Respondent-2
Versus
T.S. Alloys Ltd. & Ors. ...Appellant(s)/Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Elangbam
Mr. Abhishek Upadhyay

O R D E R

Issue notice on the Review Petition as well as on the I.A. No. 12 of 2015
(Application for Stay) returnable on 13.02.2015. Dasti service is permitted.

List the matter on 13.02.2015.

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps